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## \* IN THE HIGH COURT OF DELHI AT NEW DELHI

+ EX.P. 69/2017

BDR BUILDERS & DEVELOPERS PVT. LTD..... Decree Holder

Through: Mr. Sanjay Goswami, Advocate.

versus

SHRI LALIT MODI ..... Judgment Debtor Through: None.

## CORAM: HON'BLE MR. JUSTICE RAJIV SHAKDHER <u>O R D E R</u> 26.02.2019

## Ex. APPL. (OS) 85/2019 (for appointment of receiver)

1. Issue notice to the non-applicant/judgment debtor.

2. In addition, service be effected via all modes. Service will also be effected through Mr. Karan Babuta, Advocate, who, appeared for the judgment debtor on the previous date i.e. 28.01.2019.

3. Renotify the captioned application on 15.04.2019.

## **RAJIV SHAKDHER, J.**

**FEBRUARY 26, 2019** c

This is a digitally signed order.

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